

20.1.2006

CP 1/2006
For orders
fixed on 20/1/06
A

Applicant by Shri R.P. Saxena.

2. This Contempt Petition has been filed alleging non-compliance of the Tribunal's order dated 5.7.05 given while disposing of OA 561/98

3. The learned counsel for the petitioner stated that the respondents have filed a Writ Petition before the High Court which has been heard and order reserved.

4. In view of the above case is adjourned to 16.3.06.

Shri
(Muzaffar Hussain)
M(T)

LA (S. Aggarwal)
r/c

23/1/06

but
22/3/06